

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2178

ANSWERED ON:03.08.2015

Van Bandhu Kalyan Yojana

Chandrappa Shri B.N.;Meena Shri Harish Chandra

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) whether the Government is considering to expand the Van Bandhu Kalyan Yojana in the country;

(b) if so, the details of the scheme including its objectives and salient features, and

(c) the details of funds allocated and utilized by the States including Karnataka for implementation of the scheme during the last financial year and current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) & (b): The Scheme 'VKY' has been adopted as a strategic process, which aims at creating enabling environment for need based and outcome oriented holistic development of the tribal people across the country by convergence of resources through appropriate institutional mechanism. Thematic areas covered under VKY are given below:

- I. Qualitative and sustainable employment.
- II. Quality education and higher education.
- III. Accelerated economic development of tribal areas.
- IV. Health for all.
- V. Housing for all.
- VI. Safe drinking water for all.
- VII. Irrigation facilities suited to the terrain.
- VIII. All weather roads with connectivity to the nearby town/cities.
- IX. Universal availability of electricity.
- X. Urban development.
- XI. Promotion of sports in the tribal areas
- XII. Promotion and preservation of tribal culture and heritage
- XIII. Robust institutional mechanism.
- XIV. Security.

The strategies to be adopted under VKY are as under:

- (i) Strengthening of institutions meant for delivery of goods and services with adequate administrative, technical and financial powers such as Tribal Welfare Departments as nodal Department, Integrated Tribal Development Agency (ITDA), Integrated Tribal Development Projects (ITDPs) and creation of new ones where they do not exist etc.
- (ii) Convergence of scattered resources and activities being undertaken under various components.
- (iii) Preparation of perspective plan with outcome oriented and monitorable targets.
- (iv) Gender responsiveness.
- (v) To ensure that Tribal Sub Plan (TSP) components of Centrally Sponsored Schemes (CSS) and State Plan (SP) are actually spent for tribal people and areas inhabited by tribal people.
- (vi) Implementation of interventions primarily through ITDAs/ITDPs, with Public Private Partnership (PPP) support wherever needed and feasible.
- (vii) Services of Academic Institutions, Research Organizations, Tribal Research Institutes and professional agencies for monitoring of outcomes.
- (viii) In NE States where panchayats do not exist, institutions of decentralized governance at village / town level to be created.

(c): During the year 2014-15, an amount of Rs 10.00 crore was earmarked and released to each of the ten States having Schedule V Areas for undertaking initiatives for development of one Block in each State. The scheme with a total budgetary allocation of ₹. 200.00 crore is implemented across the country including Karnataka State during the year 2015-16.

\*\*\*\*\*